

(e) if so, the names of these banks and the defaulted amount under CRR & SLR respectively, bank-wise;

(f) the action taken by the Reserve Bank against these defaulting Banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY)

(a) No, sir.

(b) and (c). Do not arise.

(d) to (f). Reserve Bank of India (RBI) has intimated that one of the foreign banks (American Express Bank) had defaulted in the maintenance of Cash Reserve Ratio (CRR) for the fortnight ended 16th September, 1994, as per details given below:

(i) CRR required to be maintained	Rs. 3,88,24,64,170
(ii) CRR actually maintained	Rs. 2,79,39,83,000
(iii) Shortfall in the maintenance of CRR	Rs. 1,08,84,81,170

RBI has further reported that interest due on eligible CRR balance for the fortnight in question has not been released to the concerned bank.

As regards the maintenance of Statutory Liquidity Ratio (SLR), RBI has intimated that none of the foreign banks had defaulted during the month of September, 1994

#### Production of Textiles

2544. SHRI SYED SHAHABUDIN: Will the Minister of TEXTILES be pleased to state:

(a) the estimated production of textiles of all fibres or mixes during the 1994-95;

(b) the break-up by mill, powerloom and handloom sectors;

(c) whether any major variation is anticipated as compared to 1993-94 in the output of various sub-sectors; and

(d) the total subsidy to the handloom sector during 1993-94 and estimated production for the current year?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) The anticipated production of cloth of all cloth of all fibres during 1994-95 has been estimated at 28,155 Million sq. metres.

(b) The break-up of estimated cloth production during 1994-95 is as under:—

Year	Sector	Production of fabric (Mn. Sq. metres)
1994-95	Mill	1875
	Handloom	5750
	Powerloom	20,100
	Wool, Silk, Khadi	430
		28,155

(c) At this stage no major variation is anticipated in the pattern of sector-wise cloth production as compared to 1993-94.

(d) An amount of Rs. 124.18 crores has been released

in 1993-94 to various states as Janata Subsidy. The estimated production for the handloom sector in the current year is 5750 million sq. metres.

#### Chits and Finance Companies

2545. SHRI DHARMABHAKSHAM: Will the Minister of FINANCE be pleased to state:

(a) the number of registered Chit and Finance Companies in Andhra Pradesh under Bank Guarantee; and

(b) the number of financial companies that are declared insolvent or wound up?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) and (b). The information is being collected and will be laid on the Table of the House.

#### Unapplied Interest

2546. SHRI CHINMAYANAND SWAMI:  
SHRI CHITTA BASU:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government and or RBI has directed banks not to debit interest to the loan accounts which are classified as non-performing assets;

(b) if so, the method followed for bringing into account the liability of borrowers in respect of unapplied interest; and

(c) the amount of interest due but not taken into account by each of the Public Sector banks during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) to (c). The information is being collected and will be laid on the Table of the House.

#### Recovery of Over-Dues

2547. SHRI ARJUN CHARAN SETHI: Will the Minister of FINANCE be pleased to state:

(a) whether some nationalised banks in Balasore district of Orissa have not been finalising even I.R.D. loans to the Scheduled Castes/Scheduled Tribes in the name of less recovery of over dues by these banks;

(b) if so, the details of the overdues, bank-wise; and

(c) the action taken by the Government to help the applicants to get loans?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) and (b). The information is being collected and will be laid on the Table of the House to the extent available.

(c) Reserve Bank of India (RBI) has advised to all the Indian Scheduled commercial banks vide its circular dated 22-2-1994 to issues suitable instructions to their branches/offices and gear up the bank machinery to ensure that no slippage takes place in extending loans under the Integrated Rural Development Programme (IRDP) which is an important national programme for poverty alleviation.